

DIVISION BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/47(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	HDFC BANK LIMITED VS DAMODAR DAS SINGHEE
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For HDFC Bank Ltd.  
Mr. Anunoy Basu, Adv. ]  
Mr. Srinjoy Bhattacharya, Adv. ]

**ORDER**

1. Ld. Counsel for the HDFC Bank Ltd. present.
2. Issue notice to Mr. S. V. Ramani who is appointed as RP in the matter by way of speed post and by e-mail and place the tracking information report on record.
3. Since it has been submitted that report has not been prepared and not been furnished to the Personal Guarantor.
4. List the matter on **09.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**